

Shri Anil K. Chanda: It is not a skyscraper. The work of concreting of a roof was going on. Such an accident might happen even in a one-storey building. This is just an auditorium in the AIR building.

Shri S. M. Banerjee: Why bamboos were used and not timber?

Shri Anil K. Chanda: No. bamboos were used; they were timber ballis.

Transfer of C.P.W.D. Staff

*1194. **Shri Tangamani:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that workers of the Central Public Works Department were transferred to the Rajasthan Public Works Department along with the works;

(b) whether it is a fact that many of these workers were transferred back to the Central Public Works Department;

(c) whether all such workers re-transferred to the Central Public Works Department have been paid arrears of interim relief granted with effect from July, 1957; and

(d) if not, the reasons therefore?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d) The information is being collected and will be placed on the Table of the Sabha.

Shri Tangamani: May I know how many workers were transferred, in the first instance, to Rajasthan, and how many were re-transferred back to C.P.W.D., Delhi?

Shri Anil K. Chanda: Certain works were transferred to the Rajasthan Government under the provisions of the States Reorganisation Act. Along with the works, all the work-charged people were also transferred to the Rajasthan Government. But it so happened that the scale of salaries of our people

are higher than that of the Rajasthan officers, and they found it difficult to absorb these people. So they returned these personnel back to us. We took back only the permanent and the quasi-permanent and I think the number is about 130 or 134.

Shri Tangamani: May I know whether these 134 workers who have been re-transferred and who are entitled to the interim relief under the CPC will get that interim relief now?

Shri Anil K. Chanda: Yes, Sir. They are entitled to it. As a matter of fact, the Rajasthan Government has already asked us to pay on its behalf and adjustments will be made later on.

Shri Tangamani: May I know what is their status now regarding seniority and other things?

Shri Anil K. Chanda: I am afraid I cannot go into the details. But I should think that the temporary transfer they had to Rajasthan would not affect their interests.

Mr. Deputy-Speaker: The questions are over. Is there any other hon. Member who wants his question to be taken up?

Shri Raghunath Singh: For the first time the questions have been finished.

Shri Vidya Charan Shukla: Question No. 1177, Sir.

Mr. Deputy-Speaker: Yes.

Backward Areas

*1177. **Shri Vidya Charan Shukla:** Will the Minister of Planning be pleased to state:

(a) whether the term "backward areas" has been officially defined by the Planning Commission; and

(b) if so, what is the definition?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). The Working Group on Problems of Regional Development is currently